

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No.5695 of 2011**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

05/09.07.2020 After some arguments, learned counsel for the petitioner prays for two weeks time to seek instruction from his client.

Mr. Shrinu Garpati, learned S.C.III appears for the respondent State.

Put up this case on 6th August, 2020.

(Deepak Roshan, J.)

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